

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

38

O.A.NO. 877 of 1992.

Between

Dated: 31.12.1992.

M. Siddanna

Applicant

...
And

1. The Sub-Divisional Officer, Telecom, Kurnool.
2. The Telecom District Manager, Kurnool.
3. Sri. G.V.Gopichandran, General Manager, Telecom, Hyderabad Area, CTO Compound, Secunderabad.
4. The Chief General Manager, Telecommunications, A.P. Hyderabad.
5. Sri. H.P.Wagle, Chairman, Telecommunications (representing Union of India), Sanchar Bhavan, New Delhi.

... Respondents.

Counsel for the Applicant : Sri. C.Suryanarayana

Counsel for the Respondents : Sri. M.Keshav Rao, Addl. CGSC.

CORAM:

Hon'ble Mr. R.Balasubramanian, Administrative -Member

Hon'ble Mr. T.Chandrasekhar Reddy, Judicial Member

The Tribunal made the following order:-

Counter has not yet been filed. Further four weeks time is given to the Respondents to enable them to file the counter. List this case on 2.2.1993. The interim order is extended till 3.2.1993.


Deputy Registrar (Judl.)

Copy to:-

1. The Sub-Divisional Officer, Telecom, Kurnool-001.
2. The Telecom District Manager, Kurnool-001.
3. Sri. G.V.Gopichandran, General Manager, Telecom, Hyderabad Area, CTO Compound, Secunderabad-003.
4. The Chief General Manager, Telecommunications, A.P., Hyd.
5. Sri. H.P.Wagle, Chairman, Telecommunications (representing Union of India), Sanchar Bhavan, New Delhi-001.
6. One copy to Sri. C.Suryanarayana, advocate, CAT, Hyd.
7. One copy to Sri. M.Keshava Rao, Addl. CGSC, CAT, Hyd.
8. One spare copy.

Rsm/-